

[English]

14.17 hrs.

PAPERS LAID ON THE TABLE

Notification under the Essential Commodities Act, 1955

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): I beg to lay on the Table a Copy of the Sugar (Price Determination for 1993-94 Production) Amendment Order, 1994 (Hindi and English versions) published in Notification No. G.S.R. 26(E) in Gazette of India dated the 17th January, 1994 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT 5488/94]

Annual Report of Employees' Provident Fund Organisation, New Delhi for 1992-93

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): On behalf of Shri P.A.Sangma, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 1992-93 [Placed in Library. See No.LT 5489/94]

Detailed Demands for Grants of the Ministry of Environment and Forests for 1994-95 etc.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C.LENKA): On behalf of Shri Kamal Nath, I beg to lay on the Table—

- (1) A copy of the Detailed Demands for Grants (Hindi and English ver-

sions) of the Ministry of Environment and Forests for the year 1994-95.

[Placed in Library. See No. LT. 5490/94]

- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Forest Management, Bhopal, for the year 1992-93, alongwith Audited Accounts.
 - (ii) A copy of Review (Hindi and English versions) by the Government on the working of the Indian Institute of Forest Management, Bhopal, for the year 1992-93.

- (3) Statement (Hindi and English versions) showing reasons for the delay in laying the papers mentioned at (2) above

[Placed in Library. See. No. LT 5491/94]

Notification under the Multi-State Cooperative Societies Act, 1984, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): On behalf of Shri Arvind Netam, I beg to lay on the Table:—

- (1) A copy of the Multi-State Cooperative Societies (Privileges, Properties and Funds, Accounts Audit, Winding up and Execution of Decrees, Orders and Decisions) Amendment Rules, 1994 (Hindi